

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 114
IA No. 309/JPR/2022
CP No. (IB)- 40/94(1)/JPR/2022
Under Section 94(1) of IBC, 2016

In the matter of:

Subhash Chander Mishra

...Applicant

Due to paucity of time, the matter could not be taken up. Post the matter
to 16.12.2022.


(Prabhu Dayal Sewda)
Court Officer

December 05, 2022